

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.06.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt. Ltd.	Gautam Singh	D.P. Chaturvedi

### For Orders

2.	Comp. App. (AT) (Ins) No. 257 of 2020 <b>Part Heard</b>	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors. <b>With</b>	Shruti Iyer	Rohit Kumar Singh-R1 Ajay K. Jain-R3 Ashish Porwal-R4 & R5
3.	Comp. App. (AT) (Ins) No. 239 of 2021 <b>Part Heard</b>	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Abhishek Anand	Rohit Kumar Singh-R1 Ajay K Jain Atanu Mukherjee-R3 Abhinav Goel-R4,5
4.	Comp. App. (AT) (Ins) No. 1131 of 2020	Tushir Constructions Pvt. Ltd. Vs. NKG Infrastructure Ltd.	Apoorv Sarvaria	Sunil Goel
5.	Comp. App. (AT) (Ins) No. 06 of 2021 <b>Part Heard</b>	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair Shubham Paliwal
6.	Comp. App. (AT) (Ins) No. 373 of 2021	Anil Chhabria Vs. Beacon Truteeship Ltd. & Anr.	Kumar Anurag Singh	Sneha Jaisingh Amogh Joshi-R1 S. Gopal Krishnan-R2

### For Directions

7.	Comp. App. (AT) (Ins) No. 652 of 2020 <b>Part Heard</b>	Smt Indrani Brahmachari Vs. Chandra Prakash & Ors.	Khyati Dhuparr	Sanyam Saxena-R1 Avi Tondon-R2 Rishi K. Kapoor Abhay-R3
8.	Comp. App. (AT) (Ins) No. 870 of 2020	Action Construction Equipment Ltd. Vs. Capacit'e Infra Project Ltd.	Fanish Kumar Rai	Abhay Anturkar Sarthak Mehrotra

9.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
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#### For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd. & Anr.	Abhishek Bharti	
11.	Comp. App. (AT) (Ins) No. 406 of 2021	Trilok Chand Agarwal Vs. Punjab National Bank & Anr.	Gaurav Gupta	Anand Varma Sandeep Khaitan-R2
12.	Comp. App. (AT) (Ins) No. of 2021 <b>E-filing No. 9910122/01921/2021 (With Defects)</b>	Megha Granulars Pvt. Ltd. Vs. Punjab National Bank & Anr.	Aditya Bhattacharya	
13.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Paritosh Budhiraja	

#### For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 1136 of 2020 & I.A. No. 3043 of 2020	Jasjit Singh Sawhney Vs. Earc & Anr.	Neha Tanwar	Gaurav Arora Mohana Nijwahan-R1 Sumit Nagpal-R2
15.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Divya Sharma-R1 & R2
16.	Comp. App. (AT) (Ins) No. 49 of 2021	Deccan Value Investors L.P & DVI Pe Mauritius Ltd. Vs. Dinkar T. Venkatasubramanian Resolution professional Castex Technologies Ltd.	Arpan Behl	Sanjay Bhatt Sumant Batra-R1 Ritika Sinha-R2 Sumesh Dhawan-R3
17.	Comp. App. (AT) (Ins) No. 55 of 2021	Greater Noida Industrial Development Authority Vs. Pramod Agrawal & Anr.	U.N.Singh	Mrinal Harshvardhan-R1 Arvinder Singh Kindra-R2 Navneet Arora-CS
18.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	Sushant Kumar

<b>19.</b>	Comp. App. (AT) (Ins) No. 156 of 2021	Starlog Enterprises Ltd. Vs. Avil Menezes IRP for AMW Motors Ltd.	Pai Amit	Bishwajit Dubey Srideepa Bhattacharyya Prafful Goyal
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**By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar**